

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO.3957
ANSWERED ON 04.04.2025

RAILWAY LINE FROM LATUR AND BIDAR TO NANDED

3957 SHRI ASHOKRAO SHANKARRAO CHAVAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has sanctioned/approved two new railway lines from Latur to Nanded (91.3KM) and Bidar to Nanded(157 KM);
- (b) if so, the details thereof and the present status thereof;
- (c) whether Government has entered into an agreement with Government of Maharashtra regarding sharing the construction cost of the said railway lines;
- (d) if so, the details thereof and the outcome thereto;
- (e) whether Government has received a number of representations from the people of Latur, Nanded and Bidar and public representatives for construction of above said railway lines; and
- (f) if so, the details thereof and the response of Government thereto?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (f) Proposals/requests/suggestions/ representations, both formal and informal for Railway projects/Works across the country are received on the basis of demands raised by State Governments, Members of Parliament, Ministries of Central Government, elected representatives, Railways' own requirements, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such proposals/complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

Nanded is already connected to Latur via Parli Vaijnath and Parbhani. Moreover, for direct connectivity, survey for new rail line between Nanded and Latur Road has been sanctioned and survey work has been taken up.

Bidar is already connected to Nanded via Parli Vaijnath and Parbhani. Moreover, for direct connectivity between Bidar and Nanded, Detailed Project Report of new line between Bidar-Nanded (155 km) has been prepared and cost has been assured as Rs.2354 crore. As the project has low traffic projections, Government of Maharashtra and Karnataka have been requested to share 50% cost of construction of the project falling in respective state. Government of Maharashtra has agreed for 50% cost sharing including cost of land. However, consent of Government of Karnataka is awaited.

Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations. Regional connectivity gaps etc. depending upon throwforward of ongoing projects and overall availability of funds.

Sanctioning of projects is a continuous and dynamic process. After firming up of Detailed Project Report (DPR), sanctioning of project requires consultation with various stake-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc.
